

ITEM NO.10

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1169/2024

HUMA HUSSAIN & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 141167/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 141169/2019 - EXEMPTION FROM FILING O.T.)

WITH

Crl.A. No. 1170/2024 (II)

Date : 13-09-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Samir Ali Khan, AOR

Mr. Abhishek Chaudhary, AOR

Mr. Akash Srivastav, Adv.

Mr. Sarwa Nand Dubey, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR

Mr. Pritam Bishwas, Adv.

Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Respondent Nos.1 to 3 are duly represented.

Original records have been received from the High Court
as well as Trial Court.

Registry to process the matters for listing before the
Hon'ble Court, as per rules. Parties may file additional
documents in the meantime.

SUJATA SINGH
Registrar

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